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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 78/7/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017**

Name of the Company:

Kalol Nagrik Sahakari Bank Ltd.

V/s.

Shakti Nutraceuticals Pvt. Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rasesh Parikh	Advocate	Petitioner	R.H. Parikh
2.				

ORDER

Learned Advocate Mr. Rasesh Parikh present for Financial creditor/ Applicant. None present for Respondent.

Proof of service of notice of date of hearing on Respondent filed.

Heard arguments of learned Counsel for Applicant.

Order reserved.

B. R. 22/8/17

**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 22nd day of August, 2017.